

(b) and (c) The Government has no information whether the company proposes to reorganise its Board of Directors

Discontinuation of Janta Train from Rajkot to Viramgam

5339 SHRI VEKARIA
SHRI ARVIND M PATEL

Will the Minister of RAILWAYS be pleased to state.

(a) whether the Janta train from Rajkot to Viramgam has been discontinued

(b) if so the reasons therefor, and

(c) when it is likely to be restarted?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) Yes

(b) and (c) JJ Up 34 D) Janta Expresses have been cancelled due to shortage of coal and water. These trains will be restored as and when water position improves

Irregularities committed by English Electric Co of India Ltd

5341 SHRI H K L BHAGAT: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether a number of irregularities under the Companies Act have been committed by the English Electric Company of India Limited,

(b) if so, the nature of the irregularities committed, and

(c) whether Government propose to set up an enquiry body?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): (a) As per the records of the Registrar of Companies, the Company does not appear to have committed any irregularities in com-

plying with the provisions of the Companies Act, 1956.

(b) Does not arise

(c) No, Sir

Avenues of promotion of Sub-heads on Railways

5342 SHRI PANNA LAL BARU-PAL Will the Minister of RAILWAYS be pleased to state.

(a) whether some representations from the Sub-heads of the Railway Accountants Department have been received by the Minister of Railways and Head of Departments of the respective Railways in the year 1974-75 regarding their avenue of promotions, higher percentage of stagnation better scales of pay and change of their designation

(b) whether the Third Pay Commission recommended them higher grade than the Stock Verifiers in view of their hard duty and higher responsibilities and

(c) if so, what action has been taken by the Ministry of Railways to meet their genuine demands and the target date by which final orders will be issued?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) Yes

(b) Yes However subsequently, the Board of Arbitration set up under the JCM Scheme gave an award allotting a higher pre-revised scale to Stock Verifiers in the light of this award, Government decided to allot the revised scale of Rs 425-700 to Subheads as well as to Stock Verifiers

(c) Action has been initiated for re-structuring of non-gazetted cadres (including that of Subheads) with the object of easing promotional bottlenecks.